

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

DATTAR CERAMIC PRIVATE LIMITED OPERATING IN MANUFACTURING OF FELDSPAR POWDER INDUSTRY AT HALVAD, GUJARAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	DATTAR CERAMIC PRIVATE LIMITED CIN: U17115GJ2013PTCo76394 PAN:AAECD7596H
2.	Address of the registered office	Vikas Cotton Ginning & Pressing, Near Marketing Yard, OPP.G.I.D.C, Surendranagar, Halvad, Gujarat India, 363330
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Vikas Cotton Ginning & Pressing, Near Marketing Yard, OPP.G.I.D.C, Surendranagar, Halvad, Gujarat, India, 363330
5.	Installed capacity of main products/ services	500 MT per day
6.	Quantity and value of main products/ services sold in last financial year	As per the latest available financial Statement for F.Y. 2023-24: Quantity: Nil Value: Nil * The company has recorded sales of ₹10.44 crores through trading of agricultural products.
7.	Number of employees/ workmen	NIL (As per the information provided by the SBOD).
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending request to Resolution Professional at cirp.dattarceramic@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending request to Resolution Professional at cirp.dattarceramic@gmail.com .
10.	Last date for receipt of expression of interest	03.01.2026
11.	Date of issue of provisional list of prospective resolution applicants	05.01.2026
12.	Last date for submission of objections to provisional list	10.01.2026
13.	Date of issue of final list of prospective resolution applicants	12.01.2026

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.01.2026
15.	Last date for submission of resolution plans	12.02.2026
16.	Process email id to submit Expression of Interest	cirp.dattarceramic@gmail.com
17.	Details of the corporate debtor's registration status as MSME	MSME Registered

Date: 19.12.2025

Place: Ahmedabad



Iqbal Singh Gandhi

Resolution Professional in the matter of
Dattar Ceramic Private Limited (In CIRP)

Communication Address

Reg. Address: C/302, Rosewood Estate,
Satellite, Near PrernaTirth Jain Derasar,
Ahmedabad, Gujarat-380015

Email Id: iqbalsingh2659@yahoo.co.in

AFA Valid Upto: 30.06.2026



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CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
Corporate Office: Chola Crest, Super B, C54 & C55, 4, Thiru Vi
 Ka Industrial Estate, Guindy, Chennai - 600 032.

E-AUCTION SALE NOTICE (Sale Through e-bidding Only)

SALE NOTICE OF IMMOVABLE SECURED ASSETS Issued under Rule 8(6) and 9(1) of the
Security Interest (Enforcement) Rules 2002.

Notice is hereby given to the **PUBLIC IN GENERAL** and in particular to the Borrower(s) and Guarantor(s) indicated in **COLUMN (A)** that the below described immovable property(ies) described in **COLUMN (C)** Mortgaged / Charged to the secured creditor the **POSSESSION** of which has been taken as described in **COLUMN (D)** by the Authorized Officer of Housing **CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED** Secured Creditor, will be sold on **"As is Where is", "As is what is" and "Whatever there is"** as per details mentioned below - Notice is hereby given to Borrower / Mortgagor(s)/ legal heir, legal representatives (Whether Known or unknown), executor(s), administrator(s), successor(s) and assign(s) of the respective Borrower(s) Mortgagor(s) (Since deceased), as the case may be indicated in **COLUMN (A)** under Rule 8(6) of the Security Interest (Enforcement) Rules 2002. For detailed terms & conditions of the sale, please refer to the link provided in **CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED** secured Creditor's website i.e. <https://www.cholamandalam.com> and www.auctionfocus.in

SR. NO.	[A] LOAN ACCOUNT NO. NAMES OF BORROWER(S) / MORTGAGER(S) / GAURANTOR(S)	[B] 0/s. DUES TO BE RECOVERED (SECURED DEBITS)	[C] DESCRIPTION OF THE IMMOVABLE PROPERTY / SECURED ASSET	[D] TYPE OF POSSESSION	[E & F] RESERVE PRICE (IN ₹) EARNEST MONEY DEPOSIT (IN ₹)	[G] DATE OF AUCTION & TIME
1	Loan Account No.: HL028CH000020420 Mr/Mrs. Chhagna Ram Bhadu Mr/Mrs. Hemi Sugnam Bhadu All are Residing At : 16, Madhvanand Society, Ankleshwar, Bharuch, Surwadi, Ankleshwar, Gujarat - 393001 Also At : Row House No. 276, Type-C, Nr. Aradhana Ambey Valley, Opp. Apple Pool Villa, Haldharu-Mota Road, Kamrej, Surat Kamrej 394310	Rs. 20,08,813/- (Rupees Twenty Lakhs Eight Thousand Eight Hundred Thirteen Only) as on 18-06-2025	All the piece and parcel of immovable property bearing at District Surat Sub-District Kamrej, Mouje Haldharu, R. S. No. 146/2, 149, Old Block No. 170, Re-Survey New Block No. 184, Shree Vallabh Residency, Plot No. 276, Admeasuring area 60.68 sq.mts., as per 7 & 12 admeasuring area 60.28 sq.mts. after KJP Block No. 184/276 with Construction on it.	(Constructive)	Rs. 10,51,605/- (Rupees Ten Lakhs Fifty-One Thousand Six Hundred Five Only) Rs. 1,05,161/- (Rupees One Lakh Five Thousand One Hundred and Sixty-One Only)	07-01-2026 from 02.00 P.M. to 04.00 P.M (with automated extensions of 5 minutes each in terms of the Tender Document)

1. **INSPECTION DATE : 05-01-2026**

2. **MINIMUM BID INCREMENT AMOUNT : Rs. 10,000/-.**

3. **Last date of submission of Bid/ EMD/ Request letter for participation is 06-01-2026 till 5 PM.**

For detailed terms and conditions of the sale, please refer to the link provided on the website of the Secured Creditor i.e. <https://www.cholamandalam.com> and www.auctionfocus.in.

*** Together with further interest as applicable in line of loan agreement with, incidental expenses, costs, charges etc. Incurred up to the date of payment and/or realisation thereof.**

For any assistance related to inspection of the property, or for obtaining the Bid document and for any other queries, please get in touch with **Mr.Sambhaj Patil** Contact Number 9377583775 and Email : sambhajidp@chola.murugappa.com/ **Mr. Rahul Jitendrabhai Dhoib** on his Mobile No. +91 8758587337 / **Mrs. Komal Sharma** on 8870464652 official of **CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED** to the best of Knowledge and information of the Authorized Officer of **CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED** there are no encumbrances in respect of the above immovable properties/ secured Assets.

Date: 18-12-2025

Place: Surat

Sd/- AUTHORISED OFFICER
Cholamandalam Investment and Finance Company Limited

Ahmedabad

